

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2092
ANSWERED ON:10.03.2015
OVERHAULING OF ENVIRONMENTAL FRAMEWORK
Thakur Shri Anurag Singh

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is considering a complete overhaul of the existing environmental Government framework which would make it easier to set up industrial and infrastructure projects;
- (b) if so, the details thereof;
- (c) whether the Government is planning to penalize those who flout pollution norms or violate green laws; and
- (d) if so, the details thereof;

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (d) Government of India, in the Ministry of Environment Forest and Climate Change vide its order No .22-15/2014-IA.III dated 29th August, 2014 has constituted a High Level Committee to undertake a retrospection exercise in the functioning of the forest, wildlife and environment related statutes with the objective of aligning the current legal framework with the requirements of the future. The Committee has submitted its report in November, 2014 and has made total 55 recommendations related to forest, wildlife and environment. One of the recommendations is to create new 'Umbrella' law- Environmental Laws (Management) Act (ELMA) for providing better management of environmental laws and matter connected therewith including environmental clearance process. The recommendations of the committee are under examination in the Ministry.